

ITEM NO.35

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11588-11589/2023

(Arising out of impugned final judgment and order dated 18-05-2023 in CAN No. 5/2023 18-05-2023 in CAN No. 6/2023 passed by the High Court At Calcutta)

ABHISHEK BANERJEE

Petitioner(s)

VERSUS

SOUMEN NANDY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.109399/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109391/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 109399/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 110537/2023 - INTERVENTION/IMPLEADMENT

IA No. 109391/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 26-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
(VACATION BENCH)

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
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Ms. Arshiya Ghosh, Adv.
Mr. Vishwajeet Singh Bhati, Adv.
Mr. Sowjanya Shankaran, Adv.
Ms. Shreya Bhojnagarwala, Adv.
Mr. Udayaditya Banerjee, AOR

For Respondent(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Srisatya Mohanty, Adv.
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Mr. Sanjeev Kaushik, Adv.
Ms. Mantika Haryani, Adv.
Mr. Himanshu Chakravarty, Adv.
Mr. Shreyas Awasthi, Adv.
Mr. Abhik Chimni, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Bhanu Mishra, Adv.

Ms. Muskan Surana, Adv.
Mr. Devvrat Singh, Adv.
Ms. Astha Sharma, Adv.

Mr. Bikash Ranjan Bhattacharya, Sr. Adv.
Mr. Rauf Rahim, AOR
Mr. Firdous Samim, Adv.
Ms. Gopa Biswas, Adv.
Mr. Ali Asghar Rahim, Adv.
Ms. Mousumi Hazra, Adv.
Ms. Payel Shome, Adv.
Ms. Aritra Bhattacharyya, Adv.

Mr. S. V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Zoheb Hussain, Adv.

Ms. Bansuri Swaraj, Adv.
Mr. Siddhesh Kotwal, Adv.
Ms. Manya Hasija, Adv.
Ms. Ana Upadhyay, Adv.
Mr. Nihar Dharmadhikari, Adv.
Mr. Rahul Sharma, Adv.
Ms. Mahamaya Chatterjee, Adv.
Mr. Nirnimesh Dube, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the week commencing 10.07.2023.

Until the next date of hearing, imposition of the costs under
the impugned order shall remain stayed.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER